

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

6. Order dt. 1.11.2000

Ld. counsel for the applicant
and his associates are absent.
In view of this adjd. to 14.11.2000.
for consideration of MA 541/2000.

S. J. Tom
M.R. Aggarwal

On the 6th November

MA 541/2000.

and MA 812/2000.

For Consideration

Adjd. to 14.11.2000

For and

13-11-2
RQ

Memt(s)

7. Order dated 14.11.2000.

It is submitted by Mr. R.K.
Sahu, learned counsel for the applicant
that he does not want to press this
obj. We have heard of D.N. Mishra, Ld.
standing counsel. In view of the submis-
sions made, in the obj. is disposed of
as not being pressed. MA filed by the
Respondents for amending the counter is also
not pressed and is accordingly disposed of.

V.R. V. Aggarwal
M.R. Aggarwal

Memt(s)